

The Government of India allotted 20 rigs to the Government of Madhya Pradesh.

The Prime-Minister also sanctioned Rs. 16.00 lakhs from the Prime-Minister's Relief Fund to Madhya Pradesh during 1980-81 on account of drought.

**Rice, Cash and other Material allotted to States under National Rural Employment Programme**

7965. SHRI VIRDHI CHANDER JAIN: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the quantity of rice, the amount for payment of wages in cash and funds for other material sanctioned by the Central Government to various States under the National Rural Employment Scheme with a view to mobilise additional employment opportuni-

ties and create permanent community wealth in rural areas in the States; and

(b) whether State-wise figures in this regard will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). Statement I indicating the quantities of foodgrains released to the States/UTs under Food for Work/National Rural Employment Programme during the year 1980-81 including the unutilised balance quantity carried over from the year 1979-80 is enclosed. Statement II indicating the cash funds released both for material component and payment of part wages in cash to the States/UTs under the programme during 1980-81 is also appended herewith.

**Statement I**

*The foodgrain released to the States/Union Territories under Food for Work/National Rural Employment Programme during 1980-81*

S. No.	State/UTs.	Foodgrains released including carry over balance (MTs) from last year
1.	Andhra Pradesh . . . . .	1,65,880.00
2.	Assam . . . . .	12,465.00
3.	Bihar . . . . .	2,48,769.32
4.	Gujarat . . . . .	26,695.80
5.	Haryana . . . . .	26,054.52
6.	Himachal Pradesh . . . . .	21,347.09
7.	Jammu & Kashmir . . . . .	25,111.16
8.	Karnataka . . . . .	58,325.00
9.	Kerala . . . . .	44,301.50
10.	Madhya Pradesh . . . . .	2,87,958.00
11.	Maharashtra . . . . .	72,000.00
12.	Manipur . . . . .	3,500.00

1	2	4
13.	Meghalaya . . . . .	750.00
14.	Nagaland . . . . .	9,056.70
15.	Orissa . . . . .	1,47,760.12
16.	Punjab . . . . .	17,639.39
17.	Rajasthan . . . . .	2,23,226.00
18.	Sikkim . . . . .	500.00
19.	Tamil Nadu . . . . .	77,413.72
20.	Tripura . . . . .	4,750.00
21.	Uttar Pradesh . . . . .	3,98,467.11
22.	West Bengal . . . . .	1,75,288.00
UNION TERRITORIES		
23.	A. & N. Islands . . . . .	1,050.00
24.	Arunachal Pradesh . . . . .	820.00
25.	Chandigarh . . . . .	50.00
26.	Mizoram . . . . .	850.43
27.	Pondicherry . . . . .	799.98
		20,50,828.84

**Statement-II**

*The Cash Component released to various States/UTs Under National Rural Employment Programme during 1980-81*

(Rs. in lakhs)

Sl. No.	States/UTs	Cash assistance released for material Component	Cash assistance released for wage Component	Total
1.	Andhra Pradesh . . . . .	1108.50	236.50	1345.00
2.	Assam . . . . .	216.00	46.20	262.20
3.	Bihar . . . . .	1422.00	303.50	1725.50
4.	Gujarat . . . . .	327.00	69.90	396.90
5.	Haryana . . . . .	84.75	18.00	102.75
6.	Himachal Pradesh . . . . .	57.75	12.40	70.15
7.	Jammu & Kashmir . . . . .	86.25	18.50	104.75

1	2	3	4	5
8.	Karnataka . . . . .	489.00	104.40	593.40
9.	Kerala . . . . .	474.00	101.10	575.10
10.	Madhya Pradesh . . . . .	783.00	167.10	950.10
11.	Maharashtra . . . . .	837.00	178.40	1015.40
12.	Manipur . . . . .	10.50	2.60	13.10
13.	Meghalaya . . . . .	10.50	2.50	13.00
14.	Nagaland . . . . .	7.50	1.50	9.00
15.	Orissa . . . . .	483.00	103.00	586.00
16.	Punjab . . . . .	148.50	30.50	179.00
17.	Rajasthan . . . . .	273.00	57.20	330.20
18.	Sikkim . . . . .	3.75	0.80	4.55
19.	Tamil Nadu . . . . .	873.00	186.50	1059.50
20.	Tripura . . . . .	31.50	6.70	38.20
21.	Uttar Pradesh . . . . .	1956.00	417.40	2373.40
22.	West Bengal . . . . .	787.50	168.10	955.60
UNION TERRITORIES				
23.	A. & N. Islands . . . . .	7.50	1.80	9.30
24.	Arunachal Pradesh . . . . .	7.50	1.80	9.30
25.	Chandigarh . . . . .	..	..	..
26.	D & N. Haveli . . . . .	..	..	..
27.	Delhi . . . . .	..	..	..
28.	G. D. & Diu . . . . .	..	..	..
29.	Lakshadweep . . . . .	..	..	..
30.	Mizoram . . . . .	7.50	1.80	9.30
31.	Pondicherry . . . . .	7.50	1.80	9.30
ALL INDIA TOTAL . . . . .		10500.00	2240.00	12740.00

### Supply of Consumer Goods

7966. SHRI MARTAND SINGH: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what steps the Central Government have taken during the last two months to regulate easy supply of con-

sumer goods, such as sugar, kerosene oil, vegetable oils and foodgrains to the common man, especially the economically weaker sections of society; and

(b) whether it is a fact that the poor and landless in rural areas are suffering great hardships for want of these commodities?